

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V

Item No.-320

CP-138/241-242/ND/2019

IN THE MATTER OF:

Manhar Sabharwal

....Applicant

Vs

M/s. Sabharwal Food Industries Pvt. Ltd.

....Respondent

SECTION

Under Section 241-242

Order delivered on 04.12.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

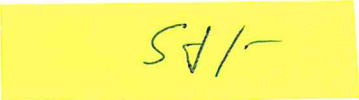
: Adv. Ravi Krishan Chandna, Adv. Mudit Ruhella and Adv. Manit Moorjani

For the Respondent

: Adv. Sourabh Gupta, Adv. Puneet Yadav and Adv. Tarun Arora

ORDER

Ld. Counsel for the respondent has put in appearance and submits that he has filed reply. Ld. Counsel for the petitioner seeks time to file rejoinder to the same. Let the same be filed. List the case for 13.01.2020.

  
(SUMITA PURKAYASTHA)  
MEMBER (T)

  
(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)

CG